

BENCH-I

No body

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

8

CA (CAA) No. 555/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH JULY, 2018, 10:30 A.M.

Name of the Company	Gopalpriya Merchandise Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody turned up.

List it for further consideration on 10/09/2018.

SD

(Jinan K.R.)
Member (J)